

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.2097
TO BE ANSWERED ON 12.05.2016

INDIANS MURDERED IN JAILS OF PAKISTAN

2097. SHRI K.C TYAGI:
SHRI DARSHAN SINGH YADAV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is fact that the Indians who are in Pakistani jails are being murdered brutally and their bodies are sent to India after taking some vital parts of their bodies, if so, the details thereof; and
- (b) whether Government of India has complained to Pakistani Government about these incidents, and about the safety and security of Indian Prisoners in Pakistan, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) In recent past, an Indian prisoner, Shri Sarabjit Singh was attacked in Kot Lakhpat jail by his fellow inmates, in Lahore, Pakistan, on 26th April 2013. Shri Sarabjit Singh succumbed to his injuries on May 2, 2013. As per the normal practice in cases of death of Indian prisoners in Pakistan, post-mortem is conducted by Pakistani authorities before sending the mortal remains to India. The post-mortem reports mention, inter alia, that some internal organs are sent by the Pakistani authorities for further forensic investigation.

It has been stressed to the Government of Pakistan on several occasions that it must ensure the safety, security and well-being of all prisoners and fishermen who are in the custody of Pakistani authorities and who are Indians or believed to be Indians.

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